#### **Eviction of Refugees**

Written Answers

#### 798. SHRI KALYAN ROY:

SHRI U. K. LAKSHMANA GOWDA:

### SHRI KRISHNA BAHADUR CHETTRI:

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Ananda Bazar Patrika of the 5th July, 1976 under the caption "Request to stop the eviction of Refugees" from the Assam Mikir Hills area;
  - (b) if so, what are the details thereof;
- (c) whether it is a fact that the over 12000 erstwhile East Pakistan refugees were residing in the Mikir Hill areas;
- (d) whether they have been given any financial assistance and if so, what are the details thereof:
- (e) whether they have been asked by the Assam Government to leave that area;
- (f) what is the number of such refugees who have gone to Jalpaiguri district of West Bengal after the ultimatum given by the Assam Government;
- (g) what alternative arrangements have been made by the State Government for these refugees; and
- (h) whether the Central Government propose to probe into the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY): (a) to (g) The news item has now been noticed and detailed information called for from the Governments of Assam and West Bengal and will be laid on the Table of the Sabha.

(h) This will depend on the information received in regard to (c) to (g).

## Allotment of quarters to lady teachers

799. SHRI RAGHBIR SINGH GILL: Will the Minister of WORKS AND HOUS-ING be pleased to state:

- (a) whether it is a fact that Government quarters are allotted to lady teachers working in Government Higher Secondary Schools in Delhi;
- (b) if so, what is the number of quarters allotted to them so far under each type and in each locality;
- (c) what is their priority date at present on waiting list under each type;
- (d) whether any separate pool has been formed for allotment of quarters to lady teachers;
- (e) if so, what is the number under each type; and
- (f) what is the number of quarters proposed to be allotted to lady teachers during the current year?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURA-MAIAH): (a) Yes Sir, such allotments from the general pool are made to teachers working in schools within the eligibility zone.

- (b) A statement showing the details is attached. [See Appendix XCVII, Annexure No. 64].
- (c) to (f) No separate waiting list is maintained for lady teachers as there is no separate pool for them. Lady teachers are given allotments on the basis of their priority from the general waiting lists.

# Central assistance to Punjab for relief to hallstorm victims

800. SHRI RAGHBIR SINGH GILL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply to U.Q. 82 given in the Rajya Sabha on the 12th May, 1976 and state the